

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/405/ (IB)/2017
NAME OF THE PETITIONER(S) : PAHARPUR COOLING TOWERS LTD
NAME OF THE RESPONDENT(S) : AUROMIRA BIO ENERGY MADURAI LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. SRIRAM

RESPONDENT


9840410549

ORDER

No representation on behalf of the Petitioner. Counsel for Respondent present.
One last and final opportunity is given in the interest of justice to the Petitioner
for causing appearance of Counsel for Petitioner on the next date of hearing
failing which petition will be dismissed. Put up on **18.08.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)